

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/556/ (IB)/2017
NAME OF THE PETITIONER(S) : IND BHARATH THERMAL POWER LTD
NAME OF THE RESPONDENT(S) : TAMILNADU GENERATION & DISTRIBUTION CO. LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ANIRUDH KRISHNAN
P.R. VANDANA

COUNSEL FOR PETITIONER



Abdul Saleem
98411050440

Counsel for Respondent



ORDER

Counsel for applicant present. Counsel for respondent present. Counsel for petitioner furnished copy of the petition to the other side. Counsel for respondent sought time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side in advance to enable them to make their submissions. For hearing both the counsel, put up on 01.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)